

(3)

23.9.97

D. B. is not available

Adjourned to 19.12.97

for hearing

Not

OK
m/s 4131/92
filed -
submitted
13.12

16.12.97

Hon. Mr. S. Das Gupta

Misc. application (4131/92)
has been filed by the respondent.
Stating that the relief
prayed for by the applicant
having been already
granted, the O.A. has
become infructuous.
This declaration has been
conceded by the learned
Counsel for the applicant.
In view of the O.A. being
disposed of as having
become infructuous

W
A.P.

D